

HARYANA VIDHAN SABHA

II SESSION

BULLETIN NO. 4

Thursday, the 12th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 12th March, 2015 from 10.00 A.M. to 3.10 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	6	-	-	18

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 16

II. INTIMATION REGARDING ABSENCE

- (i) The Speaker informed the House that he had received an intimation from Sh Om Parkash Dhankar, Agriculture Minister in which he has expressed his inability to attend the sittings of the House from 12th and 13th March, 2015 as he has to attend the Agri-Leadership Summit to be held in Gurgaon and moved that permission for leave of absence be granted to the Hon'ble Minister.

The motion was put and carried.

- (ii) The Speaker informed the House that he had received an intimation from Sh. Bikarm Singh Yadav, Minister of State for Cooperation, Haryana in which he has expressed his inability to attend the sitting of the House on 13th March, 2015 as he has to inaugurate the Agri-Leadership summit to be held in Gurgaon and moved that permission for leave of absence be granted to the Hon'ble Minister.

The motion was put and carried.

- (iii) The Speaker informed the House that he had received an intimation from Sh. Umesh Aggarwal, M.L.A. in which he has expressed his inability to attend the sitting of the House on 12th March, 2015 due to some unavoidable circumstances

and moved that permission for leave of absence be granted to the Hon'ble Member.

The motion was put and carried.

III. RAISING OF VARIOUS MATTERS

When some of the members sought to raise matters of Calling Attention Motion given Notices of by them, the Speaker informed the House that those were either admitted or bracketed or disallowed.

On being insisted by Shri Karan Singh Dalal, MLA to consider his calling attention notice regarding harmful effects of noise pollution on human beings and birds, the Speaker asked him to give his calling attention notice again and he would consider the same.

IV. REMOVAL OF THE NAME PLATES UNDER THE PORTRAIT OF MAHATMA GANDHI AND DR. BHIM RAO AMBEDKAR IN THE HOUSE

During the Zero hour, on a suggestion made by the Health Minister to remove the name plates bearing the names of former Chief Minister Sh. Bhupinder Singh Hooda, former Speaker Sh. Kuldeep Sharma, former Deputy Speaker Sh. Akaram Khan and Former Parliamentary Affairs Minister Sh. Randeep Singh Surjewala under the portrait of Mahatma Gandhi and Dr. Bhim Rao Ambedkar in the House, the Speaker after taking the sense of the House, agreed to the suggestion made by the Health Minister.

V. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS

Discussion on the Governor's Address was resumed.

Dr. Raghuvir Singh Kadian and Sh. Karan Singh Dalal, Members from the Indian National Congress Party, spoke for 49 and 20 minutes respectively.

Shri Aseem Goyal, Smt. Prem Lata, Sardar Bakhshish Singh Virk, Smt. Santosh Yadav and Sh. Harvinder Kalyan, Members from the Treasury Benches, spoke for 22, 17, 12, 20 and 14 minutes respectively.

The Health Minister and Education Minister also spoke for 7 and 8 minutes respectively.

Shri Balwan Singh Daulatpuria, Shri Nagender Bhadana and Shri Zakir Hussain, members from the Indian National Lok Dal, spoke for 19, 14 and 20 minutes respectively.

Shri Jasbir Deswal, an Independent Member, also spoke for 11 minutes.

VI. WELCOME TO THE STUDENTS

During the course of discussion on Governor's Address, the Parliamentary Affairs Minister welcomed the students of Institution of Mass Communication and Media Technology, Kurukshetra who were sitting in the visitor's gallery to witness the proceedings of the House.

VII. PERSONAL EXPLANATIONS

(i) During the course of discussion on Governor's Address, Education Minister made a personal explanation with regard to certain remarks made by Shri Balwan Singh Daulatpuria regarding the Computer Teachers.

(ii) During the course of discussion on Governor's Address, Shri Kuldeep Sharma, a Member from the Indian National Congress Party, made a personal explanation with regard to certain remarks made against him by the Education Minister.

VIII. ANNOUNCEMENT BY THE CHIEF MINISTER

During the course of discussion on Governor's Address, the Chief Minister, with the permission of the Speaker, announced that on the proposal of the Haryana Government, Sh. Nitin Gadkari Minister of Surface Transport, Government of India had approved the proposal to declare the State Highway road from Kotputli-Narnaul-Mahendergarh-Dadri to Hansi as National Highway.

Shri Krishan Lal Panwar, Member from the panel of Chairpersons occupied the Chair from 12.05 P.M. to 12.52 P.M.

The Speaker, with the sense of the House, extended the time of the sitting of the House as under-

- (i) At 2.00 P.M. for 1 hour.
- (ii) At 3.00 P.M. for 10 minutes.

The Sabha then adjourned till 10.00 A.M. on Friday the 13th March, 2015.

CHANDIGARH
the 12th March, 2015.

SECRETARY